NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

NATIONAL COMPANY LAW IN	IBUNAL, HEED ON 10/00/2017 111 02:00 1	
PRESENT: SHRI K.ANA	NTHA PADMANABHA SWAMY, JUDICIA	AL MEMBER
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/197/ (IB)/2017	
NAME OF THE PETITIONER(S)	: K.BABU	Al.
NAME OF THE RESPONDENT(S	: MARS CONSORTIUM INFRA PVT LTD	
UNDER SECTION	: 9 RULE 6 OF INSOLVENCY & BANK	RUPTACY CODE 2016
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1 CIBI VISHNU	COUNSEL FOR	lil
2. B. SENTHIL NATHAN	COUNSEL FOR	P. Smith Author

ORDER

Counsel for petitioner present. Counsel for respondent present. Both the counsel made their submission that the matter is likely to the settled between the parties and sought time for reporting the final outcome of the settlement. extended at request. Put up on 23.06.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)